

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

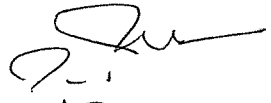
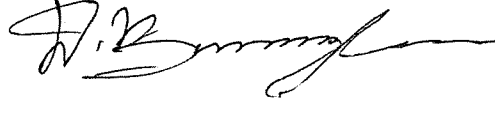
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27/06/2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1118/TB/2018
NAME OF THE PETITIONER(S) : UNIQUE ROOF PVT LTD
NAME OF THE RESPONDENTS : SCM GARMENTS PVT LTD
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1) R. RAGHAVENDRAN act for OC 
2) D. Kannan Srinivasan 

ORDER

Counsels for both the parties are present. Counsel for the Operational Creditor prayed for time for filing Rejoinder. At request, time is enlarged. Put up on **31.07.2019 at 10.30 A.M.**

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)